

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 3568/2023

IRFAN & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 24-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Kamran, Adv.
Ms. Amiy Shukla, AOR
Mr. Shakti Vardhan, Adv.

For Respondent(s) :

Mr. Vishwa Pal Singh, AOR
Mr. Mukesh Kumar, Adv.
Mr. Anurag Pandey, Adv.

Mr. Kavindra Yadav, Adv.
Mr. Ansar Ahmad Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Ld. Counsel for the appellant has also filed rejoinder affidavit.

Respondent No. 2 is duly represented.

Original records of High Court and Trial Court have not been received.

Let reminder be issued.

List again on 2.9.2025.

MASHROOR ALAM KHAN
Registrar